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(c) whether the Prime Minister, other Central Ministers and their personal staff are permitted to organise party elections on Government expenses and whether the Personal staff are permitted to do the election propaganda work?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT SOCIAL WELFARE (SHRI JAGANNATH RAO): (a) A news item appeared in the 'Hindustan' dated the 16th December, 1968 regarding the tour of the late Shri D. Ering, former Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation. Shri Ering had undertaken a normal tour to study the alkalinesocial areas in IIP. He was not accompanied by the Personal Secretary of a Cabinet Minister

A member of the personal staff of the Prime Minister who is the Senior Vice-President of the Feroze Gandhi College Rae-Bareli, in his personal capacity, was invited by the President and the Secretary of the Psychology Council of the College to inaugurate the Council. His visit to Rae-Bareli for the purpose was not official.

- (b) No, Sir.
- (c) No, Sir.*/

REPRESENTATION FROM CONDUCTORS IN DELHI DIVISION OF NORTHERN RAILWAY

1575. DR. B. N. ANTANI: SHRI B. S. SAVNEKAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any individually or jointly representation sometime ago regarding the payment of wages to the Conductors in the Delhi Division. Northern Railway in accordance with the terms of letter No. 758-E|9-VEIC dated the 18th July, 1964 issued by the General

Manager, Northern Railway and Railway Board letter No. E(S) 63LG 5|3 dated the 17th May, 1965;

- (f) if so, the details of the reaction of Government thereto and the action taken thereon: and
- (c) whether Government will lay on the Table of the House a statement defining the more important and other trains referred to in the aforesaid Railway Board letter?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) to (c) Information is being collected and will be laid on the Table of the Sabha in due course,

जयपुर रोलर पलोर मिल्स द्वारा मशीनों का आयात

1576. श्री जगदीश प्रसाद माथर क्या श्रीद्योगिक विकास तथा श्रान्तरिक व्यापार मंत्री यह बताने की ऋपा करेंगे कि :

- (क) क्या यह सच 🕻 कि जयपुर रोलर फ्लोर मिल्स, जयपूर ने वास्तविक उपभोक्ता के नाते दो ग्रायात लाइसेंसों के अन्तर्गत अपनी मिल के लिये चेकोस्लो-वाकिया से 400 टन प्रति दिन की क्षमता की मशीनों का ग्रायात किया था; यदि हां, तो भ्रायात की गयी मशीनों का व्यौरा क्या है:
- (ख) क्या यह भी सच है कि उक्त मिल ने एक पार्टी को, जो ग्रासाम के बंगई गांव में एक रोलर फ्लोर मिल्स स्थापित करना चाहती थी, 30 टन क्षमता की मशीनें बेचने के लिए केन्द्रीय सरकार से अनुज्ञा मांगी थी: यदि जहां, तो क्या केन्द्रीय सरकार ने अनजा दे दी थी: ग्रीर
- (ग) क्या यह भी सच है कि जयपूर फ्लोर मिल्स ने ग्रासाम फ्लोर मिल को 30 टन की क्षमता की बजाय 70 टन का क्षमता की मशीनें धोके से बेचदी हें ?